

## Indian Institute of Corporate Affairs-An update

The Ministry of Corporate Affairs in India has established the Indian Institute of Corporate Affairs (IICA) as a unique world-class institution to function as a think tank, action research, service delivery and capacity building support to the Ministry, corporate sector, professionals and related stakeholders. The campus is being set up at IMT Manesar, Gurgaon in NCR at a cost of Rs.211 crore (US \$ 45 million approx.), which has been fully provided by the government. IICA will add a new dimension to the Knowledge Infrastructure of the country, just as the setting up of IIMs/IITs did a few decades ago.

1. The vision of IICA has been framed as under:-

“A holistic think-tank, capacity building, service delivery institute to help corporate growth, reforms and regulation through synergized Knowledge Management (KM), global partnerships and real time solutions.’

2. IICA is a 21<sup>st</sup> century Institute of learning, for holistic treatment of all issues impacting on corporate functioning to help business of today and shape tomorrow's. Forging strong outcome-oriented partnerships with the industry, corporates, academia, professionals and other stakeholders is one of the key features of IICA's DNA. The Institute has a global mind-set, and would develop a partnership network focusing on knowledge and governance. It would also develop and define a new discipline to be called 'Corporate Affairs' for holistic treatment and coverage of all subjects involved in, or impacting on, corporate functioning e.g. management, economics, finance, taxation, accountancy, law, regulation, compliance management, global business scenario, emerging technologies, energy, environment, ethical corporate governance, corporate social responsibility, inclusive growth, sustainable development.

3. IICA is conceptually unique. It will take-up/treat holistically all issues/disciplines which impact on corporate effectiveness and functioning. It is the first institution being set up to be formally the 'think-tank' for a major Ministry of Government of India. Symbiotic partnerships with corporates, professionals and world class universities/institutes/experts will be built into its DNA. Knowledge creation and knowledge management are key components of its strategy for excellence. Inclusive growth issues would receive focused attention through Corporate Social Responsibility initiatives. Capacity building, Organizational Development (OD) and innovation, both in government and corporate sector, would lay the foundation for effective interventions. Global knowledge will be applied for finding local solutions. Latest pedagogy and learning models would be drawn upon, including distance education, e-learning and self learning.

4. A state-of-the-art and IT-enabled Knowledge Management (KM) system will synergize the initiatives and capabilities of the Schools and Centers within IICA, as also

with its partners. It will provide a two-way window between India and the world on the corporate landscape, developments, performance, potential and data. Knowledge creation would include large scale action research on actual ground level issues/problems, for finding real-time solutions and capitalizing on immense opportunities thrown up by environmental/energy/technological challenges. The KM system will also disseminate knowledge/information/data to all stakeholders whenever & wherever they need it, in an easy to understand and use format.

5. IICA has been registered as a Society and is operational from its interim office at New Delhi. A Board of Governors with 17 Members has been constituted comprising eminent corporate leaders, professionals, heads of prestigious national institutions and experts from different fields. The uniqueness of the Board lies in its mix of top level persons representing various stakeholders groups. The Board has been successfully steering the functioning of IICA and the Members have been taking keen interest in its functioning. They have also assumed individual responsibilities of piloting the work of different Schools/Centers/Projects of IICA. A 'Brains Trust' has also been constituted to advise IICA as friend, philosopher and guide and mentor its functioning towards excellence in corporate affairs. It comprises top level thought leaders, academicians and captains of Indian corporate sector. The details of the members of the Board and the Brains Trust of IICA are annexed.

6. IICA has undertaken the following activities since its establishment in September, 2008:-

- (i) The first re-orientation training of Indian Corporate Law Service (ICLS) officers, with a view to develop subject expertise in various areas of corporate affairs, was organized in September, 2008 where four groups of officers were exposed to four different subjects/areas in India/Singapore/UK. The second such programme was organized in July 2009.
- (ii) A vertically integrated course of ICLS officers and their subordinate cadres was organized in March, 2009.
- (iii) IICA conducted an Induction Training Programme for the CCI officers in July, 2009.
- (iv) IICA organized a conference on "Globalization, Corporate Leadership and Inclusive Growth" in October, 2008 in collaboration with CII and the Evian Group at IMD Lausanne. The follow up work in terms of planning for pilot project on the ground in partnership with the state governments is underway.
- (v) An Insolvency Forum has been set up in IICA to assist in development of a regulatory framework on cross border insolvency issues. The first meeting of this Forum with participation of INSOL International, World Bank, UNCITRAL and insolvency practitioners from different countries was organized in April, 2009.
- (vi) It has decided to house the Quality Review Board (QRB) of Institute of Chartered Accountant of India and Institute of Company Secretaries of India

- in IICA and the first meeting of the QRB of ICAI has been held in April, 2009 and further work is underway.
- (vii) IICA has taken up a project to develop an Indian concept along with national guidelines and disclosure framework on Corporate Social Responsibility in partnership with GTZ, Germany. An expert group set up under this project is proposed to be expanded in the form of a Forum on socially responsible corporate governance.
  - (viii) IICA organized an International Moot Court event in partnership with George Washington University Law School in February, 2009 where Indian and American side of insolvency law and practice were taken up through a mock case.
7. IICA has been expanding its footprint through partnership arrangement with global institutions/organizations and agreements have been signed with the following:-
- (i) George Washington University Law School, USA
  - (ii) Carnegie Mellon University, USA
  - (iii) IIT Kharagpur, India
  - (iv) INTEL Technology (India) Ltd
  - (v) GTZ -Germany
8. A “Global Partnership Village” will be established in the campus of IICA where the partner institutions/organizations will be opening their ‘India Centers’. The collaborative arrangements with the IICA partner provide for establishment of such centers on reciprocal basis wherein IICA would be providing necessary infrastructure and basic manpower support to the partner institutions/organizations for establishment of India Centers in IICA. Similar facilities will be provided for establishment of IICA centers in the campus of partner institutions/organizations. The faculty for the centers would be provided by respective institutions and these centers will undertake work on areas of mutual interests.
9. The institute is in dialogue with a number of other institutions/organizations and also individual persons with a view to forge flexible partnerships based on commonality of interests and specific outcomes. These partnership arrangements worldwide are being crystallized on various issues related to corporate affairs include the following categories of arrangements:-
- (i) Functional relationships between IICA and the partner institution in the area of research, capacity building etc.
  - (ii) Creation of network so as to become a part of the global think tank processes on various issues relating to corporate affairs.
  - (iii) Establishing knowledge sharing arrangements with experts and institutions
10. IICA has also set up before us the agenda of taking up unique activities to assist the Ministry of Corporate Affairs to reposition itself in the centre stage of the process of

growth of the society in sync with the corporate growth. Some of these initiatives being undertaken in this direction are as under:-

- (i) Develop a state of the art Knowledge Management System in IICA to collect, collate and disseminate knowledge on various aspects of corporate functioning in India and across the world.
- (ii) Conceptualize the framework for next generation e-governance system MCA 21 taking the present e-governance initiatives of the Ministry to the next higher orbit.
- (iii) Have an Early Warning System to detect corporate frauds/failures/serious non-compliances well before they cause damage to the public interest.
- (iv) Develop mechanism to link the growth of corporate sector to inclusive growth of the communities at the bottom of the pyramid through socially responsible corporate behavior.
- (v) Design, develop and deliver a degree on “Corporate Affairs” as a new professional course which, in a sense, would be the next generation MBA.
- (vi) Create a Global Collaboration Network for Governance and Economic Growth (GCNGEG)
- (vii) Focus on business innovation for small and medium enterprises
- (viii) Create a system for engagement of the interests of common citizen in the corporate affairs of the country.

**Members of Board of Governors of IICA**

1. Mr. Anurag Goel, Secretary, Ministry of Corporate Affairs (**Ex-Officio Chairman**)
2. Mr. Udai Kotak, Vice Chairman & MD, Kotak Mahindra
3. Mr. Ravi Parthasarathy, Chairman, Infrastructure Leasing & Financial Services
4. Mr. Anil K Agarwal, CEO, Cosmos International & Past President, ASSOCHAM
5. Mr. Ramesh Adige, President (Corporate Affairs) Ranbaxy Laboratories Ltd
6. Mr. Praveen Vishakantaiah, President, Intel India,
7. Mr. Bharat Wakhlu, Resident Director, Tata Sons
8. Dr. A. Jayagovind, Vice Chancellor, National Law School of India University, Bangalore
9. Prof. Bidya S. Sahay, Director, Management Development Institute, Gurgaon
10. Prof. D. Acharya, Director, Indian Institute of Technology, Kharagpur
11. Mr. Sumant Batra, Advocate
12. Mr. Ved Jain, Chartered Accountant
13. Mr. D.K. Mittal, Additional Secretary, Department Of Commerce
14. Mr. Prithvi Haldea, Chairman & Managing Director, PRIME Database
15. Mr. P.D. Sudhakar, Additional Secretary, Ministry of Corporate Affairs, (**Ex-Officio Member**)
16. DG & CEO, (**To be appointed**), (**Ex-Officio Member**)

**Members of Brains Trust of IICA**

- Mr. Anurag Goel, Secretary, Ministry of Corporate Affairs
- Dr. J. J. Irani, Director, Tata sons
- Sh. Deepak Parekh, CMD, HDFC Ltd
- Mr. Y.H. Malegam, Chartered Accountant